

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



CP/021/00086/2019 in OA/021/00062/2019  
Date of Order : 02-01-2020

HYDERABAD, this the 2<sup>nd</sup> day of January, 2020.

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

1. Dubbaka Srinivasa Chary S/o D.Govinda Chary  
(Group 'C'), Aged about 56 years, Occupation Ward Master,  
Ordnance Factory, Yeddumailaram, Sanga Reddy Dist,  
R/o Qrt.No.3782, Ordnance Factory, Yeddumailaram,  
Sanga Reddy District, Telangana State.
2. Roop Singh S/o Kheer Naik,  
Aged about 58 years,  
Occupation : Operation Room Assistant (ORA),  
Ordnance Factory, Yeddumailaram r/o Flat No.41,  
Krushi Defence Colony, Patancheruvu,  
Sanga Reddy Dist.
3. Ch.Rama Swamy S/o Ch.Venkatanarasaiah,  
Aged about 58 years,  
Occupation : Operation Room Assistant,  
Ordnance Factory, Yeddumailaram,  
r/o Qrt.No.22705, Ordnance Factory Estate,  
Yeddumailaram, Sanga Reddy District.

(By Advocate : Mr. K. Siva Reddy)

...Applicants

Vs.

1. Sri Sanjay Mithra S/o not known,  
Aged not known, The Secretary,  
Ministry of Defence, New Delhi.
2. Ordnance Factory Board,  
Represented by its Chairman & Director General,  
Ordnance Factory, 10 A, S.K.Bose Road,  
Kolkatta 700 001.
3. Ordnance Factory,  
Rep by its Senior General Manager,  
Yeddumailaram, Sanga Reddy.

CP/021/00086/2019 in OA/021/00062/2019

(By Advocate : Mrs.K.Rajitha, Sr.CGSC)

....Respondents

(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

----



Heard Mr. K. Siva Reddy, learned counsel for the applicants and Mrs. K. Rajitha, learned Senior Central Govt., Standing Counsel for Respondents.

2. Mrs.K.Rajitha, learned Senior Central Govt., Standing Counsel for the Respondents filed compliance affidavit in the Contempt Petition wherein Ordnance Factory Medak, Yeddumailaram, Sanga Reddy District vide order No.179, dated 02.12.2019 revised the pay of the applicants to Level-4 (Rs.2400 Grade Pay) of Pay Matrix. Mr.K.Siva Reddy, learned counsel for the applicant confirms the same.

3. Accordingly the Contempt Petition is closed. No order as to costs.

(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER

vl.